

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2386**

**TO BE ANSWERED ON THE 02<sup>ND</sup> JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)**

**IDENTITY CARDS FOR MIGRANT LABOURERS**

**2386. SHRI KODIKUNNIL SURESH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has taken a decision for issuance of identity card and data collection of migrant labourers in Kerala;**
- (b) if so, the details thereof;**
- (c) whether the Government has any information indicating that the Maoist and other terror group were trying to spread their networks in South India focussing on migrant labourers; and**
- (d) if so, the details thereof and the action taken in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b) Yes Madam. Government of Kerala is providing identity Card to migrant workers in the State under the AAWAZ Health Insurance scheme.**

**Under the scheme, migrant workers are eligible to get benefits of worth Rs. 15,000 as medical insurance and Rs. 2 lakh as accident death insurance claim for each insured person. It will also enable the creation of a systematic database of the migrant workers. Government has constituted District and State level committees to monitor the project. 62,441 Registration cards have been issued to migrant workers so far.**

**(c) to (d) The Left Wing Extremists have been trying to establish presence at the Kerala-Karnataka-Tamil Nadu (KKT) tri-junction. While no violence was reported in Karnataka and Tamil Nadu since 2014, violence data for Kerala is as under:**

**(i) 2014 - 8**

**(ii) 2015 - 10**

**(iii) 2016 - 5**

**(iv) 2017 - 0 (upto 15.12.2017)**

**No reports are available regarding LWE group focussing migrant labourers in South India.**

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